

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 34**

**C.P. (IB)/803(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. SAGAR  
PRAVINBHAI SHAH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Dharmesh S. Joshi i/b T. D. Joshi & Associates for the Respondents present through VC.

Ld. Counsel for the Personal Guarantor informs that they shall be filing the Reply before 24.04.2024. List this matter on Board on **24.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh